

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:215

ANSWERED ON:22.02.2011

TERRORISTS ATTACKS

Choudhary Shri Bhudeo;Dhotre Shri Sanjay Shamrao;Jakhar Shri Badri Ram ;Kumar Shri Vishwa Mohan;Nahata Smt. P. Jaya Prada;Pakirappa Shri S.;Pandey Shri Ravindra Kumar;Ramasubbu Shri S.;Rao Shri Sambasiva Rayapati;Sampath Shri Anirudhan;Shekhar Shri Neeraj;Singh Shri Yashvir;Wankhede Shri Subhash Bapurao

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) The details of bomb blasts/terrorist attacks during each of the last three years and the current year in the country including Varanasi;
- (b) The details of persons killed/injured in such incidents in the country including Varanasi;
- (c) The details of compensation announced and paid to the kin/victims of bomb blasts/terrorist activities including Delhi and Varanasi blasts victims;
- (d) Whether Central intelligence agencies had warned the state government of UP against such a terror threat;
- (e) if so, the details thereof and the reasons for failure to check the attack in Varanasi; and
- (f) the details of the steps taken/being taken by the government to curb such menace?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI GURUDAS KAMAT)

(a) & (b): The relevant information is given in Annexure.

(c): A Central scheme for financial assistance to victims of terrorist/communal violence is in operation with effect from 1st April, 2008. The scheme has been extended to cover civilian victims of naxal violence with effect from 22.06.2009. Under this scheme, a sum of Rs. 3 lakhs is provided to the next kin of the civilians who are either killed or have become permanently incapacitated on the recommendation of the concerned DM/DC, State Government. The amount disbursed under the scheme in 2008 is Rs. 2.13 crores; Rs. 4.56 cores in 2009 and Rs. 4.41 crores during 2010-11. Independent of the Central Scheme, as per information, the State government has given Rs. 1 lakh for next of kin of the dead, Rs. 50 thousand for seriously injured and Rs. 25 thousand for minor injury in the case of Varanasi blast victims.

(d) to (f): Yes, Sir. Intelligence alerts were issued sensitizing UP police about the plan of Indian Mujahideen/LeT to target religious congregation, busy markets, railway stations, shopping malls and places of entertainment.

The government has been pursuing a multi-pronged strategy to deal with terrorism and a variety of measures have been taken to strengthen the security arrangements in this context which inter-alia include augmenting the strength of Central paramilitary forces amendment in the CISF Act, establishment in NSG hubs at Chennai, Kolkata, Hyderabad and Mumbai, security connectivity between multi agencies centers and state special branches.